

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

STARRED QUESTION NO:373  
ANSWERED ON:18.12.2006  
FIXING OF PRICES OF UREA  
Singh Shri Sitaram

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether urea manufacturing units have been classified for fixing of prices of urea under the new system;
- (b) if so, the details of categories under which the urea manufacturing units have been classified; and
- (c) the laid down norms for such categorization?

**Answer**

THE MINISTER OF CHEMICALS AND FERTILIZERS & MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

(a) to (c): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of the Lok Sabha Starred Question No. 373 to be answered on 18.12.2006

(a) to (c): Under the New Pricing Scheme (NPS) for urea units introduced w.e.f 1.4.2003 replacing erstwhile Retention Price Scheme, the existing urea units were divided into six groups namely: pre-1992 gas based units, post-1992 gas based units, pre-1992 naphtha based units, post-1992 naphtha based units, fuel oil/low sulphur heavy stock (FO/LSHS) based units and mixed energy based units. The categorization of urea units has been done keeping in view the vintage of the urea units and the type of feedstock used in the manufacture of urea.